

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/213(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS MR AVISHEK SAHA PERSONAL GUARANTOR OF M/S SAHA MERCANTILE PVT. LTD.
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv. : For Financial Creditor
Ms. Rituparna Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

Ms. Sweta Chakraborty, Adv. : For Personal Guarantor

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **12/8/2024**.

**Satyajit Roy
(Court Officer)**